

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-211/2013/8185/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Abubakkar Siddique,
District & Sessions Judge,
Dima Hasao, Haflong.

Dated Guwahati the th 11 September, 2023.

Sub: **Casual leave.**

Ref:- Your letter No. DJ/DH/I-1/2023/2920/Estt, dtd 01.09.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 05.09.2023, along with station leave permission, from the evening of 02.09.2023 till the morning of 07.09.2023.** The Civil Judge-cum-Assistant Sessions Judge, Dima Hasao, Haflong and in his absence, the next senior most Judicial Officer available at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sdt

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-211/2013/8186/A, dated , 11-09-23

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

8.12

JT. REGISTRAR (VIGILANCE)

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